- (u) Nineteenth Annual Report and Accounts of the Punjab Land Development and Reclamation Corporation Limited, Chandigarh, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (111) Twentieth Annual Report and Accounts of the Punjab Land Development and Reclamation Corporation Limited, Chandigarh for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (2) Statement (In English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library See No LT-2097A/91]

## Report and Accounts (1988-89) of Gujarat Agro Industries Corporation Limited, Ahmedabad and related papers

- (SHRI JAYANTILAL VIR-CHANDBHAI SHAH) SIR, I also lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 —
  - (i) Nineteenth Annual Report and Accounts of the Gujarat agro Industries Corporation Limited, Ahmedabad, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the

Comptroller and Auditor General of India

- (11) Review by Government on the working of the Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above
  [Placed in Library See No LT-2073/91]

Report and Accounts (1989-90) of Tehri Hydro Development Corporation Limited, Tehri (Uttar Pradesh) and related papers

उर्जा मंत्रालय में राज्य मंत्री (श्री बाबनराव धाकने): कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं:

- (i) 1989-90 के वर्ष के लिए टिहरी हाइड्रो डेवलपमेंट कारपोरेशन लिमिटेड, टिहरी (उत्तर प्रदेश) का दूसरा वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियत्रक महालेखापरी-क्षक की टिप्पणियों सहित।
- (II) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा। [पुस्तकालय में रखी गई देखिए सख्या एल॰ टी॰-2116/91]

Report of Justice Kuldip Singh Commission of Inquiry into certain land deals in Karnataka and related papers

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA) Sir, I lay on the Table a copy (in English and Hindi) of the Report of Justice Kuldip Singh Commission of Inquiry [Volumes I and II (Parts I and II)] appointed to enquire into certain land deals in Karnataka together with the Memorandum of Action taken on the Report [Placed in Library See No LT-1965/91]

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